

## FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

### FOR THE ATTENTION OF THE CREDITORS OF R S KAMTHE INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED

| RELEVANT PARTICULARS                                                                                                                      |                                                                                                                                                                                                                                                  |
|-------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate debtor                                                                                                               | R S Kamthe Infrastructure Developers Private Limited                                                                                                                                                                                             |
| 2. Date of incorporation of corporate debtor                                                                                              | 24/08/2011                                                                                                                                                                                                                                       |
| 3. Authority under which corporate debtor is incorporated / registered                                                                    | ROC Pune                                                                                                                                                                                                                                         |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                      | U45200PN2011PTC140570                                                                                                                                                                                                                            |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                     | 208, Ganraj Market 2nd Floor opposite Union Bank Of India, gate no. 2, Gultekdi Market Yard, Pune, Maharashtra, India, 411037                                                                                                                    |
| 6. Insolvency commencement date in respect of corporate debtor                                                                            | CIRP order dated: 14.10.2026<br>Date of communication of order :16.10.2026                                                                                                                                                                       |
| 7. Estimated date of closure of insolvency resolution process                                                                             | 12.04.2027<br>(180 days from date of Order)                                                                                                                                                                                                      |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | <b>Name -Megha Agrawal</b><br><b>Registration Number -</b><br><b>IBBI/IPA-001/IP-P01456/2018-19/12272</b>                                                                                                                                        |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board                                                | <b>Address-</b> 001, Shivranjini Apartments in Circle of Congress Nagar Garden, Congress Nagar, Nagpur - 440012 (M.S.)<br><b>Email:</b> <a href="mailto:ip.meghaagrawal@gmail.com">ip.meghaagrawal@gmail.com</a>                                 |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional                                             | C/o IP Megha Agrawal<br>Plot No 79, 7th Floor, Fortuna Capital Hindustan Colony,<br>Beside Dew Medicare & Trinity Hospital, Wardha Road,<br>Nagpur 440015<br><b>E-Mail:</b> <a href="mailto:cirp.rskamthe@gmail.com">cirp.rskamthe@gmail.com</a> |
| 11. Last date for submission of claims                                                                                                    | 28.10.2026                                                                                                                                                                                                                                       |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                                                                                   |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                                                                                   |
| 14. (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | a) Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a><br>b) Not Applicable                                                                                                                       |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **R S Kamthe Infrastructure Developers Private Limited** on 14.10.2026.

The creditors of **R S Kamthe Infrastructure Developers Private Limited**, are hereby called upon to submit their claims with proof on or before 28.10.2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA : **Not applicable**

Submission of false or misleading proofs of claim shall attract penalties.



Date: 17.10.2026  
Place: Nagpur

**SD/-**  
**IP Megha Agrawal**  
**Interim Resolution Professional**  
IBBI/IPA-001/IP-P01456/2018-19/12272  
AFA valid up to - 30.06.2027



# JAIPUR DEVELOPMENT AUTHORITY

Indira Circle, Jawahar Lal Nehru Marg, Jaipur-302

---

No. JDA/EE & TA to Dir. Engg.-I/2026-27/-      Date. 16.10.2026

## NOTICE INVITING BID

NIB No. : EE & TA to Dir. Engg.-I/23/2026-27

Bids are invited from interested bidders for following works :-

| S. No. | UBN No.          | Cost of Work (Lacs) | Nature of Work            | Last Date  |
|--------|------------------|---------------------|---------------------------|------------|
| 1      | JDA2627WS0806366 | 339.69              | Electrical Work           | 02.11.2026 |
| 2      | JDA2627WL0800374 | 4165.38             | Construction of Underpass | 04.11.2026 |
| 3      | JDA2627WS0800380 | 270.32              | Construction of Footpath  | 04.11.2026 |
| 4      | JDA2627WL0800382 | 820.98              | Road Work                 | 06.11.2026 |
| 5      | JDA2627WL0800384 | 1688.30             | Holistic Development Work | 06.11.2026 |

Other particulars of the respective bid may be visited on Procurement Portal website [www.sppp.rajasthan.gov.in](http://www.sppp.rajasthan.gov.in), [www.eproc.rajasthan.gov.in](http://www.eproc.rajasthan.gov.in) and [www.jda.rajasthan.gov.in](http://www.jda.rajasthan.gov.in)

Executive Engineer &  
TA to Dir. Engg-I

# क्रम बसुली न्यायाधीकरण, पुणे

पुनित क्र. 309 मने 340, 341 मने 342, 343 मने 344, 345 मने 346, 347 मने 348, 349 मने 350, 351 मने 352, 353 मने 354, 355 मने 356, 357 मने 358, 359 मने 360, 361 मने 362, 363 मने 364, 365 मने 366, 367 मने 368, 369 मने 370, 371 मने 372, 373 मने 374, 375 मने 376, 377 मने 378, 379 मने 380, 381 मने 382, 383 मने 384, 385 मने 386, 387 मने 388, 389 मने 390, 391 मने 392, 393 मने 394, 395 मने 396, 397 मने 398, 399 मने 400, 401 मने 402, 403 मने 404, 405 मने 406, 407 मने 408, 409 मने 410, 411 मने 412, 413 मने 414, 415 मने 416, 417 मने 418, 419 मने 420, 421 मने 422, 423 मने 424, 425 मने 426, 427 मने 428, 429 मने 430, 431 मने 432, 433 मने 434, 435 मने 436, 437 मने 438, 439 मने 440, 441 मने 442, 443 मने 444, 445 मने 446, 447 मने 448, 449 मने 450, 451 मने 452, 453 मने 454, 455 मने 456, 457 मने 458, 459 मने 460, 461 मने 462, 463 मने 464, 465 मने 466, 467 मने 468, 469 मने 470, 471 मने 472, 473 मने 474, 475 मने 476, 477 मने 478, 479 मने 480, 481 मने 482, 483 मने 484, 485 मने 486, 487 मने 488, 489 मने 490, 491 मने 492, 493 मने 494, 495 मने 496, 497 मने 498, 499 मने 500, 501 मने 502, 503 मने 504, 505 मने 506, 507 मने 508, 509 मने 510, 511 मने 512, 513 मने 514, 515 मने 516, 517 मने 518, 519 मने 520, 521 मने 522, 523 मने 524, 525 मने 526, 527 मने 528, 529 मने 530, 531 मने 532, 533 मने 534, 535 मने 536, 537 मने 538, 539 मने 540, 541 मने 542, 543 मने 544, 545 मने 546, 547 मने 548, 549 मने 550, 551 मने 552, 553 मने 554, 555 मने 556, 557 मने 558, 559 मने 560, 561 मने 562, 563 मने 564, 565 मने 566, 567 मने 568, 569 मने 570, 571 मने 572, 573 मने 574, 575 मने 576, 577 मने 578, 579 मने 580, 581 मने 582, 583 मने 584, 585 मने 586, 587 मने 588, 589 मने 590, 591 मने 592, 593 मने 594, 595 मने 596, 597 मने 598, 599 मने 600, 601 मने 602, 603 मने 604, 605 मने 606, 607 मने 608, 609 मने 610, 611 मने 612, 613 मने 614, 615 मने 616, 617 मने 618, 619 मने 620, 621 मने 622, 623 मने 624, 625 मने 626, 627 मने 628, 629 मने 630, 631 मने 632, 633 मने 634, 635 मने 636, 637 मने 638, 639 मने 640, 641 मने 642, 643 मने 644, 645 मने 646, 647 मने 648, 649 मने 650, 651 मने 652, 653 मने 654, 655 मने 656, 657 मने 658, 659 मने 660, 661 मने 662, 663 मने 664, 665 मने 666, 667 मने 668, 669 मने 670, 671 मने 672, 673 मने 674, 675 मने 676, 677 मने 678, 679 मने 680, 681 मने 682, 683 मने 684, 685 मने 686, 687 मने 688, 689 मने 690, 691 मने 692, 693 मने 694, 695 मने 696, 697 मने 698, 699 मने 700, 701 मने 702, 703 मने 704, 705 मने 706, 707 मने 708, 709 मने 710, 711 मने 712, 713 मने 714, 715 मने 716, 717 मने 718, 719 मने 720, 721 मने 722, 723 मने 724, 725 मने 726, 727 मने 728, 729 मने 730, 731 मने 732, 733 मने 734, 735 मने 736, 737 मने 738, 739 मने 740, 741 मने 742, 743 मने 744, 745 मने 746, 747 मने 748, 749 मने 750, 751 मने 752, 753 मने 754, 755 मने 756, 757 मने 758, 759 मने 760, 761 मने 762, 763 मने 764, 765 मने 766, 767 मने 768, 769 मने 770, 771 मने 772, 773 मने 774, 775 मने 776, 777 मने 778, 779 मने 780, 781 मने 782, 783 मने 784, 785 मने 786, 787 मने 788, 789 मने 790, 791 मने 792, 793 मने 794, 795 मने 796, 797 मने 798, 799 मने 800, 801 मने 802, 803 मने 804, 805 मने 806, 807 मने 808, 809 मने 810, 811 मने 812, 813 मने 814, 815 मने 816, 817 मने 818, 819 मने 820, 821 मने 822, 823 मने 824, 825 मने 826, 827 मने 828, 829 मने 830, 831 मने 832, 833 मने 834, 835 मने 836, 837 मने 838, 839 मने 840, 841 मने 842, 843 मने 844, 845 मने 846, 847 मने 848, 849 मने 850, 851 मने 852, 853 मने 854, 855 मने 856, 857 मने 858, 859 मने 860, 861 मने 862, 863 मने 864, 865 मने 866, 867 मने 868, 869 मने 870, 871 मने 872, 873 मने 874, 875 मने 876, 877 मने 878, 879 मने 880, 881 मने 882, 883 मने 884, 885 मने 886, 887 मने 888, 889 मने 890, 891 मने 892, 893 मने 894, 895 मने 896, 897 मने 898, 899 मने 900, 901 मने 902, 903 मने 904, 905 मने 906, 907 मने 908, 909 मने 910, 911 मने 912, 913 मने 914, 915 मने 916, 917 मने 918, 919 मने 920, 921 मने 922, 923 मने 924, 925 मने 926, 927 मने 928, 929 मने 930, 931 मने 932, 933 मने 934, 935 मने 936, 937 मने 938, 939 मने 940, 941 मने 942, 943 मने 944, 945 मने 946, 947 मने 948, 949 मने 950, 951 मने 952, 953 मने 954, 955 मने 956, 957 मने 958, 959 मने 960, 961 मने 962, 963 मने 964, 965 मने 966, 967 मने 968, 969 मने 970, 971 मने 972, 973 मने 974, 975 मने 976, 977 मने 978, 979 मने 980, 981 मने 982, 983 मने 984, 985 मने 986, 987 मने 988, 989 मने 990, 991 मने 992, 993 मने 994, 995 मने 996, 997 मने 998, 999 मने 1000, 1001 मने 1002, 1003 मने 1004, 1005 मने 1006, 1007 मने 1008, 1009 मने 1010, 1011 मने 1012, 1013 मने 1014, 1015 मने 1016, 1017 मने 1018, 1019 मने 1020, 1021 मने 1022, 1023 मने 1024, 1025 मने 1026, 1027 मने 1028, 1029 मने 1030, 1031 मने 1032, 1033 मने 1034, 1035 मने 1036, 1037 मने 1038, 1039 मने 1040, 1041 मने 1042, 1043 मने 1044, 1045 मने 1046, 1047 मने 1048, 1049 मने 1050, 1051 मने 1052, 1053 मने 1054, 1055 मने 1056, 1057 मने 1058, 1059 मने 106

[illegible]

| <b>RECOVERY OFFICER MARAHASHTRA STATE PUNE</b><br>C/o.Shriyavraj Bhosale Sahakarani Bank Ltd.,Pune (Under Liquidation)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |         |                                                                                                                                                                                                                                                                                                                 |                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|
| Head Office - Plot No.492, Gate No.4, Market Yard, Ghatkoti, Pune-411 037<br>Mob : 9689989910 / 9689989912   Email : recovery_dept.csbpune@gmail.com                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |         |                                                                                                                                                                                                                                                                                                                 |                             |
| <b>FORM "Z"</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |         |                                                                                                                                                                                                                                                                                                                 |                             |
| <b>[Sub Rule (11 d-d) of Rule 107 of M.C.S.R. Pune 1961]</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |         |                                                                                                                                                                                                                                                                                                                 |                             |
| <b>Possession Notice for Immovable Property</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |         |                                                                                                                                                                                                                                                                                                                 |                             |
| Whereas, the undersigned being the Recovery Officer, Maharashtra State, Pune C/o.Shriyavraj Bhosale Sahakarani Bank Ltd.,Pune (Under Liquidation) under the Maharashtra Debt-Securities Rules 1961 issued Demand Notice dated 30/03/2024 calling upon the Judgment Debtor <b>Shri.Mangaldas Vitthalrao Bandalil</b> to repay the amount mentioned in the notice bearing Rs.58,49,71,797/- (Rs.in words Fifty Eight Crore Forty Nine Lakhs Seventy One Thousand Seven Hundred Ninety Seven Only) alongwith future Interest, Legal Expenses, Court Surcharge, Recovery and other expenses etc. from the date of receipt of the said notice and that the <b>Judgment Delinquent Shri.Mangaldas Vitthalrao Bandalil</b> having failed to repay the amount, the undersigned has issued a notice for Attachment Dated 18/05/2026 and attached the property described herein below. |         |                                                                                                                                                                                                                                                                                                                 |                             |
| <b>Judgment Delinquent Shri.Mangaldas Vitthalrao Bandalil</b> having failed to repay the amount, notice is hereby given to the Judgment Debtor/Bank & the public in general that the undersigned has taken <b>Symbolic Possession on 30/09/2026</b> of the property described herein-below in exercise of powers conferred on him/her under Rule 107 (11 d-d) of the Maharashtra Co-operative Societies Rules 1961 as <b>Delinquent Shri.Mangaldas Vitthalrao Bandalil</b> has failed to handover actual and peaceful possession to undersigned.                                                                                                                                                                                                                                                                                                                             |         |                                                                                                                                                                                                                                                                                                                 |                             |
| <b>Recovery Officer</b><br><b>Judgment Delinquent Shri.Mangaldas Vitthalrao Bandalil</b> in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the <b>Shriyavraj Bhosale Sahakarani Bank Ltd., Pune (B/L)</b> for an amount Rs. 58,49,71,797/- (Rs.in words Fifty Eight Crore Forty Nine Lakhs Seventy One Thousand Seven Hundred Ninety Seven Only) plus future interest from 01/10/2023, Legal Expenses, Court Surcharge, Recovery and other Expenses etc. thereon.                                                                                                                                                                                                                                                                                                |         |                                                                                                                                                                                                                                                                                                                 |                             |
| Description of the Immoveable Property                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |         |                                                                                                                                                                                                                                                                                                                 |                             |
| Property Description - Mouje, Shikhar, Tal. Shirur,Dist.Pune                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |         |                                                                                                                                                                                                                                                                                                                 |                             |
| Name of the Property Holder                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Gat No. | Total Area                                                                                                                                                                                                                                                                                                      | Total Area (With Polhembar) |
| <b>Delinquent Shri. Mangaldas Vitthalrao Bandalil</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 1164    | Total Area H 00 034 Undivided share of Shri.Mangaldas Vitthalrao Bandalil Area H 00 09 46, having its Grampanchayat Mikhal No 3726, with FCC Connection area 5 X 6 to X 8 ft its commercial Shop/God, 22 Xs 10 ft 16 Gala/shops, 3 storied building 3 mt floor staircase 22 Xs 10 ft its total area 11440 sq.ft |                             |
| <b>Delinquent Shri.Mangaldas Vitthalrao Bandalil</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 1104    | Total Area H 00 60 R Undivided share of Shri. Mangaldas Vitthalrao Bandalil Area H 00 48 R, having its Grampanchayat Mikhal No 3725, Two floor building 44 Xs 4 ft 4 Cts/Gods/Shops, On first Floor 14 Xs 14 Xs 2 storeys God and Godhra shed, house 58 Xs 20 Xs construction area 32474 sq.ft                  |                             |
| <b>Delinquent Shri. Mangaldas Vitthalrao Bandalil</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 1164    | Total Area H 00 60 R Undivided share of Shri. Mangaldas Vitthalrao Bandalil Area H 00 48 R, having its Grampanchayat Mikhal No 3739, (On Plot 26247-1) on Ground floor 15 Shops/God, On first floor 15 sheds + gala Total construction area 2715 sq.ft                                                          |                             |
| <b>Delinquent Shri. Mangaldas Vitthalrao Bandalil</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 1164    | Total Area H 00 60 R Undivided share of Shri. Mangaldas Vitthalrao Bandalil Area H 03 45 R, having its Grampanchayat Mikhal No 2007, Constructive 57 X 75 Xs 15 and 32 Xs 15 Xs (with toilet) Total area 13335 sq.ft                                                                                            |                             |
| As that part and parcel of the Mikhal No 3726, 3725, 3739, (On Plot 26247-1), 3739-1 Situated at Mouje, Shikhar, Tal. Shirur, Dist.Pune within the registration of Sub-Register of Shirur, Dist. Pune                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |         | Property consisting of Gat No 1104, Grampanchayat Mikhal No 2006 (Gat No 1455) Situated at Mouje, Shikhar, Tal. Shirur, Dist. Pune within the registration of Sub-Register of Shirur, Dist. Pune                                                                                                                |                             |
| Name of the Property Holder                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Gat No. | Total Area                                                                                                                                                                                                                                                                                                      | Total Area (With Polhembar) |
| <b>Delinquent Shri. Mangaldas Vitthalrao Bandalil</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 1105    | Total Area H 00 38 R Undivided share of Shri.Mangaldas Vitthalrao Bandalil Area H 00 22R, having its Grampanchayat Mikhal No 2006 (Gat No 1455) on ground floor 15 shops/God, On first floor 15 sheds + gala Total construction area 2715 sq.ft                                                                 |                             |
| As that part and parcel of the Property consisting of Gat No 1105, Grampanchayat Mikhal No 2006 (Gat No 1455) Situated at Mouje, Shikhar, Tal. Shirur, Dist. Pune within the registration of Sub-Register of Shirur, Dist. Pune                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |         | Property consisting of Gat No 1105, Grampanchayat Mikhal No 2006 (Gat No 1455) Situated at Mouje, Shikhar, Tal. Shirur, Dist. Pune within the registration of Sub-Register of Shirur, Dist. Pune                                                                                                                |                             |
| 56-                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |         |                                                                                                                                                                                                                                                                                                                 |                             |
| <b>RECOVERY OFFICER MARAHASHTRA STATE PUNE</b><br>C/O.SHRIVRAJ BHOSALE SAHAKARI BANK LTD,PUNE (UNDER LIQUIDATION)<br>1961 Issued Demand Notice dated 30/03/2024 calling upon the Judgment Debtor Shriyavraj Bhosale Sahakarani Bank Ltd.,Pune (Under Liquidation)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |         |                                                                                                                                                                                                                                                                                                                 |                             |

[illegible]

**एआरबी पुणे शाखा**  
१९६२/६, मनोहरिच वृन्महोदयी रस्त, ऑक्झॅन्डहरी  
जवळ, इंदिकर पिंपल (होवारी, पिठावनीमन, पुणे  
४११००४) फोन ०२०-२४१०३३०, २४१०३३०,  
फॅक्स Recovery\_pune@bankofindia.co.in

**परिवर्तन - निपट**  
**(८१) पान**  
साध्यावकाल सुपान  
(अवत नमनसुपान)

ज्याअर्थी, निमनरवाक्षरीका वॅक ऑफ इंडियाचे प्राधिकृत अधिकारी या नात्याने  
सिक्कुरिटीएडोशन अँड फिक्ससुपान अँड फायनान्शियल अँड फोर्गवॉर अँड  
(एफोमोमेगे अँड सिक्कुरिटीइन्स अँड, २००२) आया कलम ९३(२) सिक्कुरिटी  
इन्सुअरी इन्टरेट (एफोमोमेगे) कलम, २००२ सहवाकाल निमण ३ अन्य  
पान अधिकांशका वापर करून दिनांक २१.०६.२०१६ रोजी मागील सुपान याची  
प्रकन करजवारी होी. विनाद पुराना घोषणा आणि श्रीमती सिल्वी विनाद घोषणा  
साथी नोटीसमधये मुद्द केलेली रकम र. ४३,३४,२१९.०९ (रु. त्रैधाकरी  
लाख चौतीस हजार दोनशे कोणीस अशे पनस पैस फकत) ही नोटीस  
मिळकाल्यापामुन ६० दिनांकाया आत परत परतवळ कळयाचे अजवळ केले आहे.  
ज्याअर्थी २१.०६ दिनांकाया करजवळ करजवळ ठरवले, करजवळ आणि  
मसंसाधना जनेसवा जनेसवा देण्या देण्या देणे की, निमनरवाक्षरीकांनी खाली  
नमन कळयात आलेल्या मिळकतीका सांकेतिक देवाक यातून देवान कळयात  
आलेल्या अधिकारकाया वापर करून नदर अँडवट्या कलम १३ च्या पोटकलम  
(४) सहवाकाल सिक्कुरिटी इन्टरेट एफोमोमेगे कलम, २००२ च्या निमण ८  
अन्यये १४ अँडवटोर २०१६ नेजी ताले आहे.

मिळकत: करजवळ आणि मसंसाधना जनेसवा देण्या इशारा देण्यात येतो की, सधर  
मिळकतीची कोणताही घडवटार कल नसत आणि सधर मिळकतीची कळयात आलेल्या  
कोणताही घडवटार हा वॅक ऑफ इंडिया, मानमसुपान शाखा, पुणे यास रकम र.  
४३,३४,२१९.०९/- (रु. त्रैधाकरी लाख चौतीस हजार दोनशे कोणीस  
अणि नस पैस फकत) आणि त्याद्वरीत व्याज यांकाया आधीन सहीत.

तल्ल मागमरचया भाराकरिता उपनयन वळेक्या संमतिपत्र अँडवट्या कलम १३  
च्या उपकलम (८) च्या तरतुदीनयक कार्यात यांकाया जमिंदारा यांचे लक्ष  
ध्याण्यात येते.

**अवत नमनसुपये इर्षन**

परलेंट कमांक ४०९, पाचवा मजला, पार्लेवळ विल्डिंग, नवीन गट कमांक १२९  
(पुनवा नल कमांक १२९१), बोहादवली, पिथरी सिववड, पुणे ४११०३३ काँपट  
पुणे कलम १३०४००० पुणे. फूट + वळेवली बाळकणी एरिया शेवकामळ ४५ चौ. फूट +  
+ ललाये टेरेसर एरिया शेवकामळ ८१ चौ. फूट

**घटुतीनी**

उत्तर : गट क्र. १३२ व वळेवली ८ या काही माग  
दक्षिण : प्लॉट क्र ४ या काही माग  
पूर्व : प्लॉट क्र ४ या काही माग  
पश्चिम : प्लॉट क्र १ व २ या काही माग

दिनांक : १४-१०-२०२६  
किताब : १४

प्राधिकृत अधिकारी  
वॅक ऑफ इंडिया

[illegible][illegible]

# फॉर्म ए जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (फॉरपोरेट व्यक्तींकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ६ अन्वये)

**आर एस कामथ इन्फ्रास्ट्रक्चर डेव्हलपर्स प्रायव्हेट लिमिटेडच्या धनकोचे लक्ष वेधान्यकरिता**

## संबंधित तपशील

|     |                                                                                                                                             |                                                                                                                                                                                                                                                                                   |
|-----|---------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| १.  | कॉर्पोरेट ऋणकोचे नाव                                                                                                                        | आर एस कामथ इन्फ्रास्ट्रक्चर डेव्हलपर्स प्रायव्हेट लिमिटेड                                                                                                                                                                                                                         |
| २.  | कॉर्पोरेट ऋणकोच्या स्थापनेचा दिनांक                                                                                                         | २४/०८/२०१९                                                                                                                                                                                                                                                                        |
| ३.  | प्राधिकरण ज्या अंतर्गत कॉर्पोरेट ऋणकोची स्थापना/नोंदणीकरण झाले                                                                              | कंपनी निबंधक कार्यालय; पुणे                                                                                                                                                                                                                                                       |
| ४.  | कॉर्पोरेट ऋणकोचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दस्तऐवज ओळख क्रमांक                                                                       | U45200PN2011PTC140570                                                                                                                                                                                                                                                             |
| ५.  | कॉर्पोरेट ऋणकोच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता                                                          | २०८, गणराज मार्गेट, दुसरा मजला, पुनियम ऑफिस इंडिया समोर, गेट क्र. २, मुल्तेवडी मार्केट याई, पुणे, महाराष्ट्र - ४११०३७.                                                                                                                                                            |
| ६.  | कॉर्पोरेट ऋणकोच्या संदर्भात दिवाळखोरी सुरू होण्याचा दिनांक                                                                                  | कॉर्पोरेट दिवाळखोरी निराकरण प्रक्रिया (सीआयआरपी) अर्जाद्वारेची तारीख: १४.१०.२०२६ आदेश बळविण्याची तारीख: १६.१०.२०२६                                                                                                                                                                |
| ७.  | दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा अंदाजित दिनांक                                                                                        | १२.०४.२०२७<br>(आदेशाच्या तारखेपासून १८० दिवस)                                                                                                                                                                                                                                     |
| ८.  | अंतरिम ठराव व्यावसायिक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक                                               | मेधा अग्रवाल<br>नोंदणी क्रमांक:<br>आयबीबीआय/आयपीए-००१/आयपी-पी०१४५६/२०१८-१९/१२२०२                                                                                                                                                                                                  |
| ९.  | मंडळाकडे नोंदणीकृत असल्यानुसार, अंतरिम ठराव व्यावसायिकाचा पत्ता आणि ईमेल                                                                    | पत्ता: ००१, शिवरंजनी अपार्टमेंट्स, कामिना नगर हाईनघटा गोलाकार परिसरात, कविंस नगर, नागपूर - ४४००१२ (महाराष्ट्र).<br>ई-मेल: <a href="mailto:jp.meghaagrawal@gmail.com">jp.meghaagrawal@gmail.com</a>                                                                                |
| १०. | अंतरिम ठराव व्यावसायिकासह पत्रव्यवहारकरिता वापरण्याचा पत्ता आणि ईमेल                                                                        | पत्रव्यवहाराचा पत्ता: आयपी मेधा अग्रवाल पांचगवार्फत, लॉट क्र. ७९, सातवा मजला, कॉम्प्लेक्स फॅक्टोर, हिंदुस्तान कॉन्सिटी, वीईडब्ल्यू मेडिकेअर व टिपिटी हॉस्पिटलच्या शेजारी, वॉर्ड रोड, नागपूर - ४४००१५. ई-मेल: <a href="mailto:dirp.rskamthe@gmail.com">dirp.rskamthe@gmail.com</a> |
| ११. | दावे सादर करण्याचा अंतिम दिनांक                                                                                                             | २८.१०.२०२६                                                                                                                                                                                                                                                                        |
| १२. | अंतरिम ठराव व्यावसायिकाद्वारे निमित्त केल्यानुसार, कलम २१ च्या उप-कलम (६अ) च्या खंड (ब) अन्वये ऋणकोचे धर्म जर असल्यास                       | नाही नाही.                                                                                                                                                                                                                                                                        |
| १३. | वर्गामध्ये ऋणकोच्या प्राधिकृत प्रतिनिधी म्हणून काम करण्याकरिता ठरविण्यात आलेल्या दिवाळखोरी व्यावसायिकांची नावे (प्रत्येक वर्गातथे तीन नावे) | नाही नाही.                                                                                                                                                                                                                                                                        |
| १४. | (अ) संबंधित अर्ज आणि<br>(ब) अधिकृत प्रतिनिधीचा तात्काळ उपस्थित असेल :                                                                       | वेब लिंक: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>नाही नाही                                                                                                                                                                        |

याद्वारे सुचित करण्यात येते की, राष्ट्रीय कंपनी विधी व्यावसायिकरूपाने दिनांक १४.१०.२०२६ रोजी आर. एस. कामथ इन्फ्रास्ट्रक्चर डेव्हलपर्स प्रायव्हेट लिमिटेड या कंपनीची कॉर्पोरेट दिवाळखोरी निराकरणा प्रक्रिया सुरू करण्याचा आदेश दिला आहे.

**आर. एस. कामथ इन्फ्रास्ट्रक्चर डेव्हलपर्स प्रायव्हेट लिमिटेडच्या** सर्व कर्जदारांनी याद्वारे आवाहन करण्यात येते की, त्यांनी आपल्या दाव्याचे पुराव्यासह दावे दिनांक २८.१०.२०२६ रोजी किंवा त्यापूर्वी, अनुक्रमिक १० सोमवार नमुद केलेल्या पंचवार अंतरिम निराकरण व्यावसायिकांकडे सादर करावेत.

वित्तीय कर्जदारांनी आपले दावे पुराव्यासह केवळ इलेक्ट्रॉनिक माध्यमातून सादर करावेत. इतर सर्व कर्जदारां आपले दावे पुराव्यासह प्रत्यक्ष, टपालाद्वारे किंवा इलेक्ट्रॉनिक माध्यमातून सादर करू शकतात.

अनुक्रमिक १२ सोमवार नमुद केल्याप्रमाणे, विशिष्ट वर्गातील वित्तीय कर्जदारांनी या वर्गाचे अधिकृत प्रतिनिधी म्हणून कार्य करण्यासाठी अनुक्रमांक १३ मध्ये नमुद केलेल्या तीन दिवाळखोरी व्यावसायिकांपैकी एकाची निवड नमुना सार (Form A) मध्ये नमुद करावी. **नाही नाही.**

दाव्याने खोटे किंवा दिशाभूल करणारे पुरावे सादर केल्यास दंडात्मक कारवाई केली जाईल.

सही/-  
आयपी मेधा अग्रवाल  
अंतरिम निराकरण व्यावसायिक  
आयबीबीआय/आयपीए-००१/आयपी-पी०१४५६/२०१८-१९/१२२०२  
निवडुको प्राधिकरणाची पत्ता: २०.०८.२०२७ पर्यंत

दिनांक: १४.१०.२०२६, सकाळ, नागपूर

been declared insolvent and has not been discharged; **NONE**

xi) Details of cases, if any, in which the Applicant or any of his Associates or partners or promoters or Directors has been convicted of an offence involving moral turpitude, fraud or any economic offence during the previous three years preceding the year of making the application and the year of making the applicant and the date of release of the above person from imprisonment, if any, consequent to such conviction: **NONE**

xii) Whether the Applicant or any of his Associates, or partners, or promoters, or Directors was ever refused license, and if so, the detailed particular of the application, date of making application, date of order refusing license and reasons for such refusal: **NO**

xiii) Whether the Applicant has been granted a license for transmission of electricity: **NO**

xiv) Whether an order cancelling the license of the Applicant, or any of his Associates, or partners, or promoters, or Directors has been passed by the Commission: **NO**

xv) Whether the Applicant or any of his Associates, or partners, or promoters, or Directors was ever found guilty in any proceedings for contravention non-compliance of any of the provisions of the Act or the rules or the regulations made there under or an order made by the Appropriate Commission, during the year of making the application or five years immediately preceding that year? **NO**

2) The application made and other documents filed before the Commission are available for inspection by any person by Mr. Dhawal Marghade, Director, 1st Floor, Kubera Chambers, Opposite Sancheti Hospital, Shivajinagar, Pune, Maharashtra 411005, Email: dhawal.marghade@miticonindia.com

3) The application made and other documents filed before the Commission have been posted on: <https://www.miticonindia.com/group-companies/miticon-power-trading-limited/>

4) Objections or suggestions, if any, on the application made before the Commission may be sent to the Secretary, Central Electricity Regulatory Commission, 6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110022 E-mail: secy@cerindia.gov.in within 30 days of publication of this notice, with a copy to the applicant.

5) No objections or suggestions shall be considered by the Commission if received after expiry of 30 days of publication of this notice.

**For MITCON Power Trading Limited**  
**Sd/-**  
**Dhawal Marghade**  
**Director**

Place: Pune  
Date: October 16, 2026